

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**SPECIAL BENCH**

**CP-117(ND)/2017**

**IN THE MATTER OF:**

Sh. Anuj Aggarwal ... Applicant/petitioner

Vs.

M/s. Crux Consultants Pvt. Ltd.& Ors. .... Respondents

**Order under Sections 241-242 of the Companies Act**

**Order delivered on 22.02.2018**

**Coram:**

**Dr. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,  
HON'BLE MEMBER (TECHNICAL)**

For the Applicant/petitioner : Mr. Kishore M. Gajaria, Adv.  
Ms. Namrata Chadha, Adv.

For the Respondent : Mr. Rajat Arora, Ms. Vishalakshi Singh,  
Advocates

**ORDER**

Learned Counsel for the petitioner requests for some time to file rejoinder. Let rejoinder be filed before the next date of hearing with a copy in advance to the Counsel opposite.

List the matter on 2<sup>nd</sup> April, 2018.

Sd/-

**(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)**

Sd/-

**(Dr. DEEPTI MUKESH)  
HON'BLE MEMBER (JUDICIAL)**

22.02.2018  
V.Sethi